

Recommendations of the Sugar Industry Wage Board

*93. SHRI ASHWANI KUMAR: Will the Minister of LABOUR be pleased to state:

(a) the recommendations made by the Sugar Industry Wage Board in respect of minimum wages, D.A. rate, guaranteed minimum benefits, retention allowance and fringe benefits etc.;

(b) the details of acceptance of the recommendations so far; and

(c) the reasons for rejection of the recommendations, if any?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The summary of recommendations made by the IIIrd Sugar Industry Wage Board is laid on the Table of the House [See Appendix CLII, Annexure No. 14].

(b) The Government has accepted all the recommendations made by the Wage Board excepting that the period of operation of the recommendations has been reduced from 10 years to 5 years.

(c) Does not arise.

Attaching Second Class Coaches to Shatabdi Express

*94. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government would consider the question of attaching one or two second class coaches to Shatabdi Express running between New Delhi and Chandigarh for the benefit of ordinary people; and

(b) if so, by what date it is likely to be done?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). It was examined but not found advisable.

अमरीका से प्राप्त विषाक्त बीज

*95. श्री राम जेठमलानी:

श्री राम नरेश यादव:

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गत वर्ष संयुक्त राज्य अमरीका से एक लाख मीट्रिक टन विषाक्त बीज सहायता के रूप में भारत को भेजा गया था,

(ख) क्या यह भी सच है कि बीज के विषाक्त होने की शिक्षायात अमरीका सरकार से की गई थी,

(ग) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है और बीजों को मंगाने पर सरकार को कितनी धनराशि खर्च करनी पड़ी; और

(घ) क्या प्राप्त बीज का सरकार द्वारा अब तक देश में उपयोग किया गया है?

उप-प्रधान मंत्री और कृषि मंत्री (श्री देवी स्नाह): (क) जी, नहीं।

(ख) से (घ) प्रश्न नहीं उठता ।

Raising of Funds for Construction of Railway Lines

*96. SHRI SURESH KALMADI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the State Governments have been permitted to raise funds through public issue bonds for the construction of railway lines; and

(b) if so, whether there is any proposal by the Government of Maharashtra for such bonds to finance the Marathwada Railway line and Konkan Railway line?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. Ministry of Railways is not the authority concerned to accord such a permission.

(b) It is understood that such a proposal is under examination by the State Government for the Marathwada Gauge conversions.